

DIVISION BENCH
COURT - I

O-222

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/18(KB)2024
IN
C.A.(CAA)/169(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH JULY 2024

IN THE MATTER OF	PRIME BENGAL REALTORS PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physically)

Mr. Gopal Kumar Khetan, PCA] For the Applicants

Mr. Sudhir Kapoor, Joint Director] For the Office of RD-ER, MCA

ORDER

1. Ld. Authorized Representation for the petitioner present. JD for office of RD-ER present.
2. Heard. **Reserved For Orders.**

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**